

(b) whether it is a fact that in view of transport difficulties, the Divisions of Kailasahar, Khowai, Amarpur, Kalyanpur require more godowns; and

(c) if so, what steps Government propose to take in the matter?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) There are 36 Government godowns with a total capacity of 3,942 tons and the district-wise break-up is as follows:

	No. of Godowns	Capacity in tons.
Agartala (Sadar Sub-Division).	7	2000
Sonamura (Sub-Division)	7	300
Udaipur	3	58
Belonia	5	555
Sabroom	2	72
Khowai	1	340
Kamalpur	3	115
Kailasahar	5	247
Dharmanagar	3	255
<b>TOTAL</b>	<b>36</b>	<b>3942</b>

(b) No.

(c) Government will take steps to have more godowns whenever necessary, and there should be no difficulty as other godowns are reported to be available in the different sub-divisions of the State.

#### REFRESHMENT ROOMS

**290. Shri Veeraswamy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that cleaning work in Indian Refreshment rooms has been given to contractors on the Southern Railway; and

(b) if the answer to part (a) above be in the affirmative, the reasons therefor?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, the cleaning work in the Indian Refreshment Rooms run departmentally

on the Southern Railway has been entrusted to contractors.

(b) This has been done to effect economy in the working of departmental catering and to reduce the heavy loss at present being sustained on this catering.

#### DRINKING WATER ON RAILWAY STATIONS

**291. Shri R. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) the additional number of Railway Stations between Delhi and Jhansi where drinking water is provided to passengers since April, 1953;

(b) the number of Railway Stations where the drinking water is still unavailable on the Central Railway line in between Delhi and Jhansi; and

(c) how long it will take to provide this amenity of drinking water at every station?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Drinking water was supplied at all stations between Delhi and Jhansi even prior to April, 1953. Since 1st April, 1953, however, and for the duration of the hot weather, additional watermen were posted at 45 stations between Delhi and Jhansi as indicated in the enclosed statement. [See Appendix III, annexure No. 43.]

(b) There is no station between Delhi and Jhansi where drinking water is still not available.

(c) Does not arise.

#### TELEGRAPH OFFICES IN MADHYA BHARAT

**292. Shri R. C. Sharma:** Will the Minister of Communications be pleased to state:

(a) the names of places in Madhya Bharat where post and telegraph offices have so far been opened during the year 1953-54; and

(b) whether the Government of Madhya Bharat have made any proposal to open telegraph offices in the disturbed areas of Morena and Bhind?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a)

1. Bamore.
2. Mungaoli.
3. Baghana.
4. Neemuch City.

(b) No. Requisitions were, however, received from other sources for opening telegraph offices at the following places:

Bijeypur	}	Morena District.
Ambah		
Gohad	}	Bhind District.
Lahar		
Attair		
Mehgoan		

The guarantee terms for opening these offices have been communicated to the Madhya Bharat Government, whose reply is awaited.

#### RAILWAY ACCIDENTS

293. **Shri K. C. Sodhia:** (a) Will the Minister of Railways be pleased to state the total number of major Railway accidents during 1952-53?

(b) What was the total of fatalities and major injuries caused in these (i) to the Railway staff and (ii) to the general public?

(c) What was the total compensation paid?

(d) In how many of these were the accidents due to the negligence of Railway staff?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The number of major railway accidents i.e., accidents to trains carrying passengers which have resulted in the death of a number of persons in each case, which occurred on the Indian Railways during the year 1952-53, was three.

(b) (i) Two railway staff and 51 others died; and

(ii) Two railway staff and 35 others sustained grievous injuries.

(c) The total compensation so far paid amounts to Rs. 2,09,140.

(d) In one case only.